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SLP(C)No. 21955 OF 2001

ITEM No.206

Court No. 8

SECTION XV  
A/N MATTER

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.21955/2001

(From the judgement and order dated 27/08/2001 in CWP 12851/01  
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

MUNICIPAL CORPORATION, FARIDABAD

Petitioner (s)

VERSUS

DHARAM DEVI & ORS.

Respondent (s)

(With prayer for interim relief and office report)  
( For Final Disposal )  
With

SLP(C)No.21957/2001,SLP(C)No.22011/2001

Date : 25/07/2003 These Petitions were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE RUMA PAL  
HON'BLE MR. JUSTICE P. VENKATARAMA REDDI

For Petitioner (s)

Mr. Mukul Rohtagi, ASG  
Mr. Praveen Kumar Rai, Adv.  
Ms. Kavita Wadia,Adv.

For Respondent (s)

Mr. Subhash Sharma,Adv.  
Mr. M.R. Vij, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Tag with SLP(C) No. 12896/2001.

Neelam(MADHU SAXENA)

Court Master